

0191-2546793/2579921

email:jkforest.adm@jk.gov.in



Government of Jammu and Kashmir
Department of Forest, Ecology & Environment
Civil Secretariat, J&K

The Consultant (Judicial)
Hon'ble National Green Tribunal,
Principal Bench, New Delhi.

No.FST-Lit/96/2024(7419583)

Dated:31.10.2025

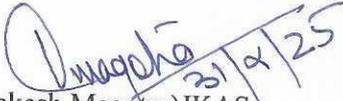
Subject: Compliance report on behalf of Respondent No. 15 i.e Forest, Ecology and Environment Department, J&K UT in terms of Hon'ble National Green Tribunal Order dated: 19.04.2024 passed in the above titled original application.No.129/2024.

Sir,

The Hon'ble National Green Tribunal on dated 19.04.2024 passed an Order in the above titled original application and in terms of said Order, the requisite information was sought by the Forest, Ecology and Environment Department, J&K UT from Principal Chief Conservator of Forests and HoFF, J&K UT vide No. FST/Lit/96/2024(7419583) dated: 11.07.2024.

The Principal Chief Conservator of Forests & HoFF, J&K vide his No. PCCF/Coord/NGT/7470974/1796 dated. 18.07.2024 submitted the required information and accordingly, the said information is enclosed as **Annexure-A** with the request to kindly place the same before the Hon'ble National Green Tribunal for its kind consideration. The said reply was already filed on 24.07.2024 via e-mail dated 24.07.2024 (copy enclosed as **Annexure-B**).

Yours faithfully,


(Rakesh Magotra)JKAS

Special Secretary to the Government
**Special Secretary to the Government
Forest, Ecology & Environment Deptt.**

Enclosures as above

Copy along with enclosures to the:

- 1 Secretary, Ministry of Environment, Forests and climate change, Government of India, New Delhi for kind information and necessary action.
- 2 Assistant Inspector General of Forests, Ministry of Environment, Forest and climate Change (FDP Division), Government of Indian, New Delhi for kind information and necessary action. This is in reference to communication No. F. No. 8/4/2024-FPD (Computer No.232601) dated: 1st May, 2024.
- 3 Shri Gautam Singh Advocate Standing Counsel for Government of Jammu & Kashmir UT in Hon'ble National Green Tribunal, Principal Bench, New Delhi for information and necessary action please.

Annexure 'A'

**Government of Jammu and Kashmir
Office of the Pr. Chief Conservator of Forests(HoFF)
Forest Complex,Jammu.**

The Financial Commissioner (Additional Chief Secretary),
Department of Forest, Environment & Ecology,
Civil Secretariat,
Jammu/Srinagar.

No: PCCF/Coord/NGT/7470974/1796

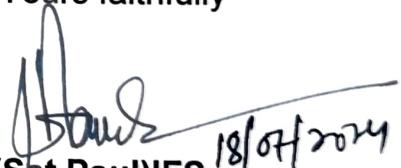
Dated: 18 -07-2024

Subject: Hon'ble NGT order dated 19-04-2024 in OA No.129/2024 LA.No.180/2024)in the matter of Suo Motu in News item appearing in Deccan Herald dated 05-01-2024 titled "Forest land five times Delhi's geographical area under encroachment govt. data shows."-reg.

Sir,

As desired vide letter No.FST/lit/96/2024(7419583) dated 11-07-2024,I am directed to forward herewith a detail requisite information in MS Excel format incorporating with the detailed information regarding the subject cited above for information and necessary action at your end.

Yours faithfully



**(Sat Paul)IFS,
Chief Conservator of Forests,
(Central)**

Detail of encroachment of Forest (in Hectare) in Jammu Region

S. No	Name of the District	Total Forest Area (Ha)	Details of encroachment						Total encroachment upto March, 2024 District wise (in Ha)	Action taken for removal of encroachment year wise District wise (in Ha)	Percentage loss of forest as on March, 2024 District wise.
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and protected areas	Any other type of forest				
1	Jammu	50481	0	641.87	0	13.85	0	655.72	2019-20 = 49.02 2020-21 = 1.25 2021-22 = 68.74 2022-2023 = 7.70 2023-24 = 4.2 Total = 130.91	1.30	
2	Udhampur	82359	0	150.97	0	13.3	0	164.27	2019-20 = 0.0125 2020-21 = 173.721 2021-22 = 33.1088 2022-2023 = 3.10808 2023-24 = 21.73837 Total = 231.68875	0.20	
3	Samba	22520	0	88.50	0	0	0	88.50	2019-20 = 0 2020-21 = 5.35 2021-22 = 4.49 2022-2023 = 11.415 2023-24 = 6.9016 Total = 28.1566	0.39	
4	Kathua	76891	0	516.66	0	0	0	516.66	2019-20 = 13.73 2020-21 = 5.575 2021-22 = 69.35 2022-2023 = 0.6 2023-24 = 15.2475 Total = 104.5025	0.67	
5	Reasi	98612.00	0	2749.44	0	0	0	2749.44	2019-20 = 6.85 2020-21 = 0.50 2021-22 = 26.203 2022-2023 = 5.7 2023-24 = 53.33 Total = 92.583	2.79	

6	Rajouri	83806	0	4728.49	0	0	0	0	4728.49	2019-20 = 85.8 2020-21 = 27.23 2021-22 = 123.7495 2022-2023 = 18.106 2023-24 = 12.3585 Total = 267.244	5.64
7	Poonch	64100	0	965.92	0	0	0	0	965.92	2019-20 = 2.2 2020-21 = 47.0 2021-22 = 26.2 2022-2023 = 23.45 2023-24 = 5.35 Total = 106.2	1.51
8	Doda	139047	0	453.17	0	0	0	0	453.17	2019-20 = 13.16 2020-21 = 17.50 2021-22 = 56.714 2022-2023 = 5.579 2023-24 = 38.152 Total = 131.105	0.28
9	Ramban	93280	0	2648.13	0	0	0	0	2648.13	2019-20 = 2.55 2020-21 = 11.55 2021-22 = 55.165 2022-2023 = 15.06 2023-24 = 21.2 Total = 105.525	2.84
10	Kishwar	485663	0	379.79	0	0	0	0	379.79	2019-20 = 0 2020-21 = 0 2021-22 = 33.785 2022-2023 = 0.037 2023-24 = 19.0038 Total = 52.8258	0.08
Total Jammu		1216759	0	13322.93	0	0	0	27.15	13350.08	1250.74	1.10

Details of encroachment of forest land in Kashmir

Sl No	Name of District	Total forest cover (in ha)	Details of encroachment (in ha)					Total	Action taken for removal of encroachment (in ha)		% of forest loss as on March 2024
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and Pas	Any other type of land		Year	Area evicted	
1	Anantnag	176271.87	0	1845.22	0	82.02	0	1927.24	2019-20	36.2	
									2020-21	41.2	
									2021-22	23.73	
									2022-23	14.87	

739

10	Kupwara	175210.64	0	1055.72	0	0	0	1055.72	Action taken for removal of encroachment (in ha)				Percentage loss of forest as on March, 2024 District wise.
									2021-22	2022-23	2023-24	2019-2024	
									78.95	172.88	101.98	0.60	
									642.11	71.89	419.53		
									169.28	316.99	194.45		
									1172.14			0.71	
	Kashmir Total	911506.55	0	6017.12	0	480.58	0	6497.69					
	Grand Total J&K	2128265.548	0	19340.05	0	507.73	0	19847.78	2019-2024	2422.88		0.93	





Additional Chief Secretary Forest <csforestjk@gmail.com>

OA No.129/2024 (I.A.No.180/2024) in News Item titled "Forest land five times Delhi's geographical area under encroachment govt. data shows" appearing in Deccan Herald dated 05.01.2024.

1 message

Additional Chief Secretary Forest <csforestjk@gmail.com>

Wed, Jul 24, 2024 at 12:32 PM

To: judicial-ngt@gov.in, "ravinder_adv@yahoo.com" <ravinder_adv@yahoo.com>, fdp-moefcc@gov.in, parthawasthioffice@gmail.com

Sir,

Kindly find attached herewith a copy of letter No.FST-Lit/96/2024(7419583) dated 24-07-2024 along with enclosures for kind information and necessary action please.



OA No. 129-2024.pdf

1576K

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Government of Jammu and Kashmir,
Forest, Ecology & Environment Department
Civil Secretariat, J&K

Consultant (Judicial),
Hon'ble National Green Tribunal,
Principal Bench, New Delhi.

No.FST-Lit/96/2024(7419583)

Dated.24-07-2024

Subject: OA No.129/2024 (I.A.No.180/2024) in News Item titled "Forest land five times Delhi's geographical area under encroachment govt. data shows" appearing in Deccan Herald dated 05.01.2024.

Sir,

With reference to the subject captioned above and as per order dated 19-04-2024 passed by the Hon'ble National Green Tribunal, I am directed to enclose herewith a copy of reply received from the Principal Chief Conservator of Forests & HoFF, J&K vide No. PCCF/Coord/NGT/7470974/1796 dated 18-07-2024 on the format prescribed by the Hon'ble National Green Tribunal for kind information with the request to kindly place the same before the Hon'ble Tribunal for its kind consideration.

Yours faithfully,

(Vivek Modi)

Special Secretary (Technical)

Encls:As above.

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3. Shri Parth Awasthi, Additional Standing Counsel for Government of J&K in Hon'ble National Green Tribunal-Principal Bench, New Delhi, for information and necessary action.

**Government of Jammu and Kashmir
Office of the Pr. Chief Conservator of Forests(HoFF)
Forest Complex,Jammu.**

The Financial Commissioner (Additional Chief Secretary),
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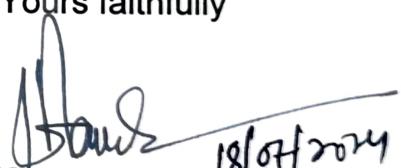
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